



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,1st October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2208/2021 FIXED	SAMARJIT CHANDA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
2	WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
3	WP(C)/5190/2021	BHABEN CH SARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MS D DUTTA	ASSTT.S.G.I.
<b>ADMISSION</b>				
4	WA/15/2020	PREMCHAN MANDAL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR A DASGUPTA MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. R DHAR SC, WPT AND BC
5	C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	
6	WA/15/2021	UNION OF INDIA AND 4 ORS <b>Versus</b> SRI CHOLINGSO KORA AND 4 ORS	MR. B CHAKRAVARTY ASSTT.S.G.I.	MR. B D GOSWAMI(R-2 TO 5) MR. D MOZUMDER (R-1) MR. S R RABHA (R-1) MR. A DAS MR. R BAISHYA MR. P BORAH (R-1) GA, ARUNACHAL
7	WA/99/2021	SRI DEBANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM

8	WA/238/2021	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, SEC. EDU. SC, BODOLAND UNIVERSITY
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**ORDERS**

9	I.A.(Civil)/1049/2019 <b>in</b> WA/6958/2018	KREMILLA SANGMA AND ANR <b>Versus</b> GELWINDO MARAK AND 7 ORS	MR. S KALITA MR G SAHU	SC, ELEM. EDU MR. M DUTTA MR. N UDDIN MR. K DAS MR. M ISLAM
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**WITH**

WA/6958/2018  
(Filing Number)

KREMILLA SANGMA AND ANR  
**Versus**  
 GELWINDO MARAK AND 7 ORS  
 SRI MOHA NANDA SINGH AND ANR  
**Versus**  
 OIL INDIA LIMITED AND 8 ORS.

MR. K N CHOUDHURY  
 MS. R DEKA  
 MR. I KALITA

SC, I O C

10	I.A.(Civil)/2592/2019 <b>in</b> WA/9549/2019
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**WITH**

WA/9549/2019  
(Filing Number)

SRI MOHA NANDA SINGH AND ANR  
**Versus**  
 OIL INDIA LIMITED AND 8 ORS

MR. A K PURKAYASTHA  
 MR. A DEB  
 MR. S Z RAHMAN

ASSTT.S.G.I.

11	I.A.(Civil)/3346/2019 <b>in</b> WA/5427/2018
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**WITH**

WA/5427/2018  
(Filing Number)

SRI NRIPEN DAS  
**Versus**  
 THE UNION OF INDIA AND 5 ORS

MR. MD S HOQUE  
 MR. M DEKA

ASSTT.S.G.I.

12	WA/22/2021
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SRI HARI MOHAN ROY  
**Versus**  
 THE UNION OF INDIA AND 3 ORS

MR. S BORTHAKUR  
 MR. S BORTHAKUR  
 MR. S S ROY  
 MS. S KAKATI  
 MS. S KAKATI

13	WA/93/2021
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BHARAT PETROLEUM CORPORATION  
 LTD. AND 2 ORS.  
**Versus**  
 MOKTADUR RAHMAN

**HEARING**

14	WA/27/2019 FIXED, CAVT.NO./1102/2018
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SHEHNAZ BEGUM  
**Versus**  
 THE STATE OF ASSAM AND 17 ORS

MR B D DAS  
 MR H K SARMA  
 MRS R DEKA  
 MR. D THAOSEN

MR H R A CHOUDHURY  
 (R6, R7, R13)  
 MR H R A CHOUDHURY  
 (R6, R7, R13)  
 MR. K N CHOUDHURY  
 GA, ASSAM  
 SC, APSC  
 MR. A M AHMED (R6, R7,  
 R13)  
 MR. A M AHMED (R6, R7,  
 R13)  
 MR. J PATOWARY  
 MRS H AHMED (R6, R7,  
 R13)  
 SC, HEALTH  
 FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2948/2021 FIXED	MALA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM SC, REVENUE
2	WP(C)/3656/2021 FIXED	RENUKA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
3	WP(C)/3915/2021 FIXED	RANJIT BARMAN <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LTD 5 ORS	MR. A D CHOUDHURY	SC, AFDC
<b>WITH</b>				
4	WP(C)/4374/2021	RANJIT BARMAN <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, AFDC
5	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E
<b>WITH</b>				
6	WP(C)/3538/2021	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. M K DAS MR. A K SINGH MR. P DEKA MS Z ANJUM MS J SAIKIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
<b>WITH</b>				
	I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E

7	WP(C)/4171/2021 FIXED	CHAYDAYMASHRI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
8	WP(C)/4288/2021 FIXED	JHUMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K TALUKDAR MR F A LASKAR	SC, PNRD GA, ASSAM
9	WP(C)/4368/2021 FIXED	ENNUS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
<b>WITH</b>				
10	WP(C)/4362/2021	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
11	WP(C)/4444/2021 FIXED	ASHOK KUMAR CHOUHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, REVENUE
12	WP(C)/4601/2021 FIXED	THE CO-OPERATIVE CITY BANK LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G DAS MR C KALITA	SC, CO OP GA, ASSAM
13	WP(C)/4637/2021 FIXED	SHAHADAT ALI AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, I W A OF INDIA SC, REVENUE ASSTT.S.G.I.
<b>WITH</b>				
14	WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	MR. S C KEYAL,ASSTT.SGI. GA, ASSAM MR. S DUTTA MS B CHETRI
<b>WITH</b> I.A.(Civil)/503/2021 in WP(C)/6230/2017				
		NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. <b>Versus</b> ZUBBAR ALI AND 75 ORS.	MRS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR. A H M R CHOUDHURY MS A BEGUM
<b>WITH</b>				
15	WP(C)/6299/2017	MUN DAS and 39 ORS. <b>Versus</b> THE UNION OF INDIA and 12 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR. S C KEYAL GA, ASSAM(RES- 6,8 -13) MR.G GOSWAMI(Rly.Adv.) SC, NF RLYRES 2 and3 MS B CHHETRI ASSTT.S.G.I.(RES-1) SC, FINANCE(RES- 7)
<b>WITH</b> I.A.(Civil)/554/2021 in WP(C)/6299/2017				
		NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. <b>Versus</b> MUN DAS AND 54 ORS.		MR. A WAHAB GA, ASSAM MR. M U MONDAL SC, REVENUE
16	WP(C)/4831/2021 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
17	WP(C)/4858/2021 FIXED	RABIA BEWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
18	WP(C)/4859/2021 FIXED	MAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
19	WP(C)/4860/2021 FIXED	ZAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM

20	WP(C)/4900/2021 FIXED	FAYJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
21	WP(C)/5048/2021 FIXED	NAYAK INFRASTRUCTURE PRIVATE LIMITED AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. U K NAIR MR R SINGHA MR P R SARMA	SC, NF RLY
22	WP(C)/5159/2021	DADHI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY	SC, PWD SC, BTC
23	WP(C)/5177/2021	KAJIM UDDIN AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MR A HUSSAIN	GA, ASSAM SC, REVENUE
24	WP(C)/5179/2021	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
25	WP(C)/5180/2021	ZENITH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
26	WP(C)/5186/2021	PUTUL ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
27	WP(C)/5188/2021	PANKAJ BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY	SC, FINANCE SC, FOREST
28	WP(C)/5191/2021	RAJA AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
29	WP(C)/5195/2021	RAJA AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
<b>ORDER (STAY VACATING)</b>				
30	I.A.(Civil)/573/2021 FIXED, AT 2 P.M. in WP(C)/6082/2018	THE REACH DREDGING BARAK SPV PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MRS L BORUAH MS M BORAH MR. B B BORAH	MR. M H RAJBARBHUIYAN SC, FOREST
	<b>WITH</b> WP(C)/6082/2018	SRI PRANESH BHUYAN (UNIT-1) AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. M H RAJBARBHUIYAN MS. S RASUL	MR. H NATH (R7) MRS L BORUAH (R-7) GA, ASSAM MR D DAS (R7) MR A KALITA (R7) MR. S D PURKAYASTHA MS M BORAH (R-7) MR. B B BORAH (R-7) MR. S DUTTA, SC, FOREST DEPTT. FOR CAVEATOR MR. A DEKA
	<b>WITH</b> I.A.(Civil)/1286/2021 in WP(C)/6082/2018	PRANESH BHUYAN (UNIT-1) AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M H RAJBARBHUIYAN	MS. M BORAH SC, FOREST
<b>ADMISSION</b>				
31	WP(C)/2026/2016 FIXED	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT.)(R-2) SC, FINANCE SC, WATER RESOURCE SC, BTC
32	WP(C)/723/2019 FIXED	MONMOTH KUMAR PAUL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
33	WP(C)/2848/2019 FIXED	SANJIT KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR H R A CHOUDHURY MR. A M AHMED SC, REVENUE

34	WP(C)/1156/2020 FIXED	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
	<b>WITH</b>			
35	WP(C)/816/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR, C.G.C. (R1-4) ASSTT.S.G.I.
	<b>WITH</b>			
36	WP(C)/996/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
37	WP(C)/1474/2020 FIXED	MRIDUL KANTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
38	WP(C)/2491/2020 FIXED	RUJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM SC, APDCL
39	WP(C)/4992/2020 FIXED	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION
40	WP(C)/353/2021 FIXED	BHIM SINGH CHUNGKRANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, REVENUE SC, FOREST
41	WP(C)/448/2021 FIXED	SOLEMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM MR. MD S HOQUE (R- 6,7,8,9) MR. M DEKA (R-6,7,8,9) MR. A I Ali (R-12, R-13) MR. N B P SINGHA (R-12, R-13) MR. D BARMAN (R-12, R- 13) SC, REVENUE
42	WP(C)/2029/2021 FIXED	CHAMPA DAS BAISHYA @ SMT. CHAMPAWATI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MS J KALITA MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
43	WP(C)/3438/2021 FIXED, AT 2 P.M.	THE FOOD CORPORATION HANDLING WORKERS UNION <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. A BHATTACHARYYA MR. P KALITA	MR. K K PARASAR ASSTT.S.G.I. SC, F C I
44	WP(C)/4258/2021 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MS S AHOM	SC, RAILWAY
		<b>BAIL HEARING (BA)</b>		
45	Bail Appln./2238/2021 FIXED	PORESH SOREN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
		<b>ORDERS</b>		
46	I.A.(Civil)/1552/2021 FIXED in Cont.Cas(C)/166/2018 <b>WITH</b> Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR <b>Versus</b> ANANDA KR. DAS AND 4 ORS.  DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND ORS.	MR. M BISWAS MS M DAS  MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MR. D SAIKIA MR P NAYAK MS. N BORDOLOI  MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
47	WP(C)/3570/2021 CAVT. NO.04972/021, FIXED	DEWAN MUSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. P RAHMAN MR MINTU SAIKIA MR S ISLAM	SC, PNRD GA, ASSAM MR. R ALI FOR CAVEATOR

48	WP(C)/4456/2021 FIXED	DR. MAUSHUMI BAROOAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	N BAISHYA GA, ASSAM MR G CHOUDHURY SC, REVENUE
<b><u>STAY MATTERS</u></b>				
49	WP(C)/3306/2019 B/O	M/S. P.R. TRADE AND INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S K DEORI MS. SOMILA MR. B DEORI	GA, ASSAM MR. J C GOGOI MR. K KALITA SC, DEORI AUTONOMOUS COUNCIL
50	WP(C)/4134/2020 CAVT. NO.0419/2020 FIXED	JUBARAJ DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. K N CHOUDHURY, SR. ADV. (PRIVATE RESP.) MS. K CHOUDHURY SC, AFDC FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1482/2021 <b>in</b> WP(C)/4134/2020	BALAH CHAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED <b>Versus</b> SRI JUBARAJ DAS AND 3 ORS.	MR. K N CHOUDHURY	MR D DAS
	<b>WITH</b>			
51	WP(C)/3169/2020  CAVT. NO. 0419/2020	JUBRAJ DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR S KHOUND MR. A K AZAD	MR. K N CHOUDHURY, SR. ADV (PRIVATE RESP.) SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
	<b>WITH</b>			
52	WP(C)/4945/2021	JUBARAJ DAS <b>Versus</b> THE ASSAM FISHERIES DEV. CORPN. LTD. AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, AFDC
53	WP(C)/5532/2020 FIXED	M/S DESNIL ENGINEERS AND ANR <b>Versus</b> THE SECRETARY, IBA AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,1st October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CrI.A./125/2021 WITH O/N, LCR 4 FILES	SURAJ BORO @ GOPI BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/293/2021 <b>in</b> CrI.A./125/2021	SURAJ BORO @ GOPI BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. R S DEURI	PP, ASSAM
<b>ORDERS</b>				
2	CRL.A(J)/27/2017 WITH O/N, LCR 6 FILES, P.B. 2 NOS.	RAJU MURA <b>Versus</b> THE STATE OF ASSAM	MS.M BORAH AMICUS CURIAE	PP, ASSAM
3	Mat.App./6/2018 WITH LCR	RAJEEV T.P. <b>Versus</b> TIRTHA CHALIHA	MR. P BORA MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA	MS. M B BARUAH
4	CRL.A(J)/31/2018 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	MD. ABDUL MATLEB <b>Versus</b> THE STATE OF ASSAM	MR. K PATHAK, AMICUS CURIAE	MS. S H BORA ADDL. PP, ASSAM
5	CRL.A(J)/76/2018 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	MD. FATIK ALI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/10/2019 LCR 5 FILES	BITU PRAJA <b>Versus</b> THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/49/2019 WITH O/N, LCR 3 FILES, P.B. 2 NOS.	AJIMUDDIN SIKDAR @ AJIM ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. BIKASH PRASAD, AMICUS CURIAE	PP, ASSAM
8	CrI.L.P./14/2020 WITH O/N <b>in</b> CrI.A./476/2020	SRI MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	MR. S BORA (R-2,3) MR. D P MANDAL (R-2,3) PP, ASSAM



**WITH**  
CrI.A./476/2020  
(Filing Number)

MANTU KALITA  
**Versus**  
STATE OF ASSAM AND 2 ORS.

**WITH**  
I.A.(CrI.)/175/2020

MANTU KALITA  
**Versus**  
STATE OF ASSAM AND 2 ORS.

MR Z ALAM  
MR D C NATH  
MD. S U AHMED  
MS. S NAZNEEN

PP, ASSAM

9 I.A.(Civil)/577/2020  
WITH LCR  
**in** Mat.App./8/2020

MRS. INDRANI SARMA  
**Versus**  
SRI BIRAJ KUMAR SARMA

MR. P S DEKA  
MR. B K BHAGAWATI  
MS P DAIMARI  
MS K KALITA

**WITH**  
Mat.App./8/2020

MRS. INDRANI SARMA  
**Versus**  
SRI BIRAJ KUMAR SARMA

MR. P S DEKA  
MR. B K BHAGAWATI  
MS P DAIMARI  
MS K KALITA

MR. N N JHA  
MR. A C RAY

10 I.A.(Civil)/894/2021  
Mat.App./13/2014 (D/O)  
**in** Mat.App./13/2014

RINTI DEKA  
**Versus**  
BHABEN KUMAR

MR. R ALI  
MR. B CHOWDHURY  
MR. H A AHMED

MR R M DAS

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,1st October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED  
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/1139/2021 B/O	MOMENA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	S KHANIKAR	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4786/2021 FIXED	PRANJALBORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. M DAIMARY MS. S DOLEY	SC, ELEM. EDU
3	WP(C)/4908/2021	NANDITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
4	WP(C)/5100/2021	GAGAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K GARODIA MR D SARMA	SC, SEC. EDU.
5	WP(C)/5119/2021	DR. PARAMITA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU
6	WP(C)/5121/2021	ALTI ROY AND 39 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, SSA
7	WP(C)/5123/2021	FARIDA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5127/2021	MALAYA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5128/2021	NAZIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5132/2021	SHAHJAHAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.

11	WP(C)/5133/2021	SAMINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/5134/2021	SABITA GAM PAW <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5141/2021	SHIVA COKE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 8 ORS	DR A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
14	WP(C)/5143/2021	ASIR UDDIN AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
15	WP(C)/5145/2021	BOBY SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5146/2021 CAVT. NO.04762/021,	TULASHI RABHA @ TULASHI MANASH RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. MR. S K GOSWAMI FOR CAVEATOR SC, BTC
17	WP(C)/5148/2021	AYESHA PARVIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5153/2021	REKHAMONI DEKA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY MS. R DEVI	SC, SEC. EDU. GA, ASSAM SC, BTC
19	WP(C)/5163/2021	MOHRAM ALI AHMED @ MOHRAM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, SEC. EDU.
20	WP(C)/5164/2021	BABITA DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MR. A DEKA	SC, SEC. EDU. SC, PERSONAL DEPT.
21	WP(C)/5167/2021	NAZIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	SC, ELEM. EDU GA, ASSAM
22	WP(C)/5168/2021	JAI COKE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
23	WP(C)/5169/2021	JAHANARA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/5171/2021	PRIYANUJ PRATIM KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
25	WP(C)/5175/2021	MALAY KRISHNA DUTTA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
<b>ORDER (STAY VACATING)</b>				
26	I.A.(Civil)/263/2019 B/O in WP(C)/8823/2018	MD. MUSHARAF HUSSAIN <b>Versus</b> MAKBUL HUSSAIN AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MS D BORGHAIN

	<b>WITH</b> WP(C)/8823/2018	MAKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)
27	I.A.(Civil)/1209/2021 B/O <b>in</b> WP(C)/1801/2021	KALPANA KUNDU <b>Versus</b> ANJALI ROY AND 6 ORS.	MR. B HALDAR MR. D J NATH	SC, ELEM. EDU MR. P K DEKA MR. S BISWAS SC, SSA
	<b>WITH</b> WP(C)/1801/2021	ANJALI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. S BISWAS	SC, ELEM. EDU MRS. K DEVI (R-7) MR. B HALDAR (R6) MS S A KHALIFA (R-7) MR. D J NATH (R6) SC, SSA
28	I.A.(Civil)/1362/2021 <b>in</b> WP(C)/1483/2021	MOZAMMEL HOQUE <b>Versus</b> MOZIBAR RAHMAN AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	SC, SEC. EDU. MR. A R BHUYAN
	<b>WITH</b> WP(C)/1483/2021	MOZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, EDU
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
29	I.A.(Civil)/1505/2021 B/O <b>in</b> Cont.Cas(C)/18/2021	NASIR UDDIN <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, EDU
	<b>WITH</b> Cont.Cas(C)/18/2021	NASIR UDDIN <b>Versus</b> PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI (R-1)
30	I.A.(Civil)/1533/2021 B/O <b>in</b> Cont.Cas(C)/121/2020	KASIM ALI AHMED <b>Versus</b> MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	
	<b>WITH</b> Cont.Cas(C)/121/2020	KASIM ALI AHMED <b>Versus</b> MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. K GOGOI
<b><u>ADMISSION</u></b>				
31	WP(C)/9483/2019 B/O	SMT. USHA RANI DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1315/2020 <b>in</b> WP(C)/9483/2019	SMT. KAYKEYI DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, EDU SC, FINANCE
32	WP(C)/289/2020 B/O	KULDEEP DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, HIGHER EDU MR. D M NATH (R6)
33	WP(C)/1646/2021 B/O	BHASKAR KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
34	<b>WITH</b> WP(C)/1064/2017	DEEPAL DEY <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)

35	<b>WITH</b> WP(C)/1562/2018	DILSHAD AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
36	<b>WITH</b> WP(C)/1446/2019	KIRAN MUDOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
37	<b>WITH</b> WP(C)/3245/2019	DIPAK GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
38	<b>WITH</b> WP(C)/4114/2019	PANKAJ PHUKON <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
39	<b>WITH</b> WP(C)/7872/2019	BEDABROT SAIKIA <b>Versus</b> THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
40	<b>WITH</b> WP(C)/7947/2019	SARASWATI SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
41	<b>WITH</b> WP(C)/4514/2020	KAZI MUSTAQUE AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM SC, PERSONNEL DEPT.
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
42	RSA/91/2021 FIXED	HAMED ALI <b>Versus</b> MAJIAL ALI AND 10 ORS.	MS. R CHOUDHURY MD H R AHMED	
	<b>WITH</b> I.A.(Civil)/1530/2021 <b>in</b> RSA/91/2021	HAMED ALI <b>Versus</b> MAJIAL ALI AND 10 ORS.	MS. R CHOUDHURY MD H R AHMED	
<b><u>ORDERS</u></b>				
43	WP(C)/273/2019 B/O	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
44	Cont.Cas(C)/439/2020 B/O	BISWANATH MAZUMDER <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR H K DAS	MR. K GOGOI
45	I.A.(Civil)/1507/2021 B/O <b>in</b> WP(C)/1007/2021	MOKRAM ALI <b>Versus</b> SAHADULAL AHMED AND 7 ORS.	MR. M U MONDAL MS. N NASRIN (R-7) MD. I H KHAN (R-7)	SC, ELEM. EDU MR R KALITA SC, EDU
	<b>WITH</b> WP(C)/1007/2021	SAHADULAL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL (R-7) MS. N NASRIN (R-7) MD. I H KHAN (R-7)
46	I.A.(Civil)/1526/2021 B/O <b>in</b> WP(C)/998/2021	MUJAMMEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, ELEM. EDU GA, ASSAM MR S HOQUE
	<b>WITH</b> WP(C)/998/2021	MUJAMMEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM

47	I.A.(Civil)/1555/2021 B/O in WP(C)/1345/2021	ABDUR RASHID SK. AND ANR. <b>Versus</b> SHAHIDUR ISLAM AND 6 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MR. P K DEKA MR. I H LASKAR
	<b>WITH</b> WP(C)/1345/2021	SAHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU MR M H AHMED GA, ASSAM MR A HAI SC, SSA
48	WP(C)/1667/2021 B/O	EUSOB ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 32 ORS	MR. U K NAIR MD H R AHMED MR J ISLAM	SC, ELEM. EDU SC, APSC
<b>HEARING</b>				
49	WP(C)/5012/2015	SMTI. HAZUMA BEGUM and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, SECONDARY EDUCATIONR-1,2
50	WP(C)/7325/2016 B/O	RABIN CH. SARMA and 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MS.D CHOWDHURY MR.T N SRINIVASAN	SC, FINANCE SC, PERSONNEL DEPT. SC, HIGHER EDUCATION
51	WP(C)/1968/2017 B/O	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC
52	WP(C)/5103/2019 B/O	HUSSAIN AHMED BARBHUIYA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA
<b>STAY MATTERS</b>				
53	WP(C)/7667/2019 B/O	SMT. GITALI BORDOLOI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR. K K PARASAR	SC, HIGHER EDU MR. A C SARMA (R- 5) MR. P MEDHI (R- 5) MR. G C BORAH (R- 5)
54	WP(C)/938/2020 B/O	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b> I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	<b>WITH</b> WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
56	WP(C)/5636/2020	KALPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI
	<b>WITH</b> I.A.(Civil)/1009/2021 in WP(C)/5636/2020	THE PRESIDENT, GOVERNING BODY, KHEREKAJAN COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday, 1st October 2021 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4753/2021	JOSIMUDDIN AHMED @ JOSIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	GA, ASSAM SC, FOREST
2	WP(C)/4830/2021 FIXED	HEMONTA BORA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 10 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, APDCL
3	WP(C)/4836/2021 FIXED	ARPANA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
4	WP(C)/5176/2021	MD. MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
5	WP(C)/5192/2021	MD. SHAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, FOREST
<b>ORDER (STAY VACATING)</b>				
6	I.A.(Civil)/1600/2021 in WP(C)/2940/2021	GEETANJALI KALITA AND 6 ORS. <b>Versus</b> GUNAKANTI GOHAIN AND 26 ORS.	MR. U K NAIR MR R SINGHA MR P R SARMA	MR. R C SAIKIA SC, HEALTH
	<b>WITH</b> WP(C)/2940/2021	GUNAKANTI GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	SC, HEALTH AND F W
<b>ADMISSION</b>				
7	WP(C)/4633/2018 FIXED	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)



	<b>WITH</b> I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
8	WP(C)/1905/2019 FIXED	GAUTAM BHAGABATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S CHAKRABORTY MR S HUSSAIN	GA, ASSAM MR. B. GOGOI, SC, PWD.
9	WP(C)/2545/2019 B/O	BIMAL CHANDRA DAS AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K DAS (R-10-14) SC, P H E
	<b>WITH</b> I.A.(Civil)/3002/2019 in WP(C)/2545/2019	RATHINDRA CHAKRABORTY AND 4 ORS <b>Versus</b> BIMAL CH. DAS AND 45 ORS	MR. M K DAS MS Z ANJUM MS J SAIKIA MR. R KAMAN	MR. A K DUTTA SC, P H E
	<b>WITH</b>			
10	WP(C)/56/2019	R.K.MANI SANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI SC, P H E
11	WP(C)/3410/2019 B/O	ARYAN CHETIA PHUKAN AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, APDCL
12	WP(C)/7273/2019 B/O	MITALI TALUKDAR <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S DUTTA
13	WP(C)/7354/2019 FIXED	ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, PNRD SC, FINANCE
14	WP(C)/8292/2019 B/O	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
	<b>WITH</b>			
15	WP(C)/228/2020	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
16	WP(C)/1139/2020 FIXED	MOKHTAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR D NATH, SR. GA (STATE RESPONDENT) SC, IRRIGATION
17	WP(C)/2360/2020 B/O	RABIN MAHATO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
18	WP(C)/2731/2020 B/O	PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
19	WP(C)/3101/2020 B/O	TAPAN KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL SC, INDUSTRIES AND COMMERCE
20	WP(C)/3276/2020 B/O	MANISHA DAS GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
	<b>WITH</b>			
21	WP(C)/7365/2019	DIPANKAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA

22	WP(C)/5042/2020 B/O	BOL BAHADUR THAPPA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, PWD SC, K A A C
23	WP(C)/5362/2020 B/O	SUSMITA BORAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
24	WP(C)/5525/2020 FIXED	DR. RAJENDRA PRASAD CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG SC, HEALTH
25	W.P.(CrI.)/7/2021 FIXED	FARIDA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY (R-5 TO 8)
26	W.P.(CrI.)/14/2021 FIXED	RISHA HANDIQUE GOHAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY(R-5 TO 8)
27	WP(C)/334/2021 FIXED	RABHIJEET SAIKIA <b>Versus</b> MANAGING DIRECTOR OF IDBI BANK AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR J DAS MR. M BORAH MR. A KHOOND	MR. M DUTTA
28	WP(C)/1392/2021 FIXED	KASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, CO OP GA, ASSAM SC, AG
29	WP(C)/2405/2021 FIXED	PROSENJIT KILLING <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. P K MUNIR	SC, FOREST SC, FINANCE
30	WP(C)/3180/2021 FIXED	CHANDRA SEKHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D P MANDAL	SC, GMC SC, GDD
31	WP(C)/3245/2021 FIXED	GOBINDA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
<b>WITH</b>				
32	WP(C)/2459/2021	SATYANDRA CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	SC, AG SC, FINANCE SC, P H E
33	WP(C)/3332/2021 FIXED	ADHIR CHANDRA ROY AND 15 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 4 ORS	MR K K MAHANTA MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
34	WP(C)/3387/2021 FIXED	DHRUBA PRASAD GOSWAMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
35	WP(C)/3420/2021 FIXED	RAMANANDA DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM
36	WP(C)/3611/2021 FIXED	SRI ASHIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM
37	WP(C)/3641/2021 FIXED	MIRA DEVI CHETRI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N M HAZARIKA	GA, ASSAM SC, GAD
38	WP(C)/3646/2021 FIXED	GAJEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS N DAS MRS. S ISLAM	SC, IRRIGATION

39	WP(C)/3647/2021 FIXED	ANIL DEORI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, HEALTH
40	WP(C)/3648/2021 FIXED	BINOD DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI	GA, ASSAM MR. S BORA (R-5) MS J RAJKUMARI (R-5)
41	WP(C)/3663/2021 FIXED	MINTU MODOK AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
42	WP(C)/3667/2021 FIXED	SYED ASHRAF UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR. A ROY (SC, P&RD) MR P NAYAK (SC, FINANCE) SC, PENSION
43	WP(C)/3814/2021 FIXED	PROF. RANJIT TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR MR. N J KHATANIAR MR. D GOGOI	MR. D SAIKIA GA, ASSAM MR. J PATOWARY MR P NAYAK MR. D J DAS FOR CAVEATOR SC, DIB. UNIVERSITY
44	WP(C)/3938/2021 FIXED	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
<b>ORDERS</b>				
45	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH <b>Versus</b> JURI PHUKAN	MR. S K GOSWAMI MR. R SHARMA	
46	WP(C)/7400/2019 FIXED	RATI RAM ARAY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
47	Cont.Cas(C)/1/2020 B/O	HAFIZUR RAHMAN <b>Versus</b> V.R.SHAMAL AND ANR.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	MR. Y DOLOI MS C BORAH
48	El.Pet./2/2021 FIXED	NAJIR HUSSAIN <b>Versus</b> NURUL HUDA AND 12 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	MR. R P SARMAH (r-1) MR M R ADHIKARI (r-1) MS S P CHETRY (r-1)
	<b>WITH</b> I.A.(Civil)/1432/2021 <b>in</b> El.Pet./2/2021	NURUL HUDA <b>Versus</b> NAJIR HUSSAIN AND 12 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	MR. M U MAHMUD MR. M ALI
	<b>WITH</b> I.A.(Civil)/1451/2021 <b>in</b> El.Pet./2/2021	NURUL HUDA <b>Versus</b> NAJIR HUSSAIN AND 12 ORS	MR. R P SARMAH MR M R ADHIKARI (r-1)	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI
	<b>WITH</b> I.A.(Civil)/1470/2021 <b>in</b> El.Pet./2/2021	MR. NURUL HUDA <b>Versus</b> NAJIR HUSSAIN AND 12 ORS. B	MR R P SHARMA MR M R ADHIKARI (r-1)	MR. M U MAHMUD MR S H MAHMUD ADDL. SR. GA, ASSAM MS. P DEVI
	<b>WITH</b> I.A.(Civil)/1497/2021 <b>in</b> El.Pet./2/2021	THE ELECTION COMMISSION OF INDIA <b>Versus</b> NAJIR HUSSAIN		MR. M U MAHMUD
49	WP(C)/630/2021	JAGAT DEKA <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB

50	I.A.(Civil)/1050/2021 FIXED in WP(C)/3886/2020 <b>WITH</b> WP(C)/3886/2020	SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS	MR. B J MUKHERJEE
		SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE
51	I.A.(Civil)/1599/2021 in WP(C)/152/2020 <b>WITH</b> WP(C)/152/2020	PANKAJ KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
		SRI PANKAJ KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
<b>HEARING</b>				
52	WP(C)/5354/2020 PART HEARD, FIXED	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE
53	WP(C)/4431/2008 B/O, WP(C)/6765/2013 (D/O) <b>WITH</b>	SUJIT KUMAR SINGHA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
54	WP(C)/1202/2013 <b>WITH</b>	BULU RAM ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
55	WP(C)/1650/2013 <b>WITH</b>	SANATAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION
56	WP(C)/7552/2013 <b>WITH</b>	SAHJAHAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	SC, FINANCE MR.B AHMED
57	WP(C)/4273/2016 <b>WITH</b>	MD. NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN	SC, FINANCE SC, IRRIGATION
58	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
59	WP(C)/6603/2014 B/O	GS-162973N SRI BRIJ BHUWAN RAM and 147 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.
60	WP(C)/5001/2018 B/O	SRI RAMPRASAD BHUMIJ (HD CONSTABLE), <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. S C KEYAL ASSTT.S.G.I.

61	WP(C)/4350/2020 B/O	CT/FITTER MUFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH ASSTT.S.G.I.
62	W.P.(CrI.)/13/2021 FIXED	MD. NAZIR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A TALUKDAR MR. M BISWAS MS D TALUKDAR MS M DAS	GA, ASSAM MS. B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,1st October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./2320/2021 SCANNED COPY OF CASE RECORD, B/O	RANJAN RAI ALIAS RANJAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./2547/2021 B/O	ARUP HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	PP, ASSAM
3	Bail Appln./2567/2021 B/O	KARNA BAHADUR THAPA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
4	Bail Appln./2572/2021	MD. MUKADDAR KHAN @ KUKU <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
5	Bail Appln./2573/2021	KRISHNA KAMAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
6	Bail Appln./2575/2021	MD. BEBOR ALI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
7	Bail Appln./2578/2021	MD. SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MR B S DEKA MS P SARMA	PP, ASSAM
8	Bail Appln./2584/2021	MONUJ KUMAR BARUAH @ MANUJ BARUAH @ BUN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	PP, ASSAM
9	Bail Appln./2587/2021 B/O	NILEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	PP, ASSAM
10	Bail Appln./2588/2021 B/O	KHIRA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MS. C DEVI	PP, ASSAM

11	Bail Appln./2593/2021	MD. AZIZUR RAHMAN @ MD. AJIJUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. T A CHOUDHURY	PP, ASSAM
12	Bail Appln./2603/2021	MD. IMAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA MR. K KALITA MR H KALITA	PP, ASSAM
13	Bail Appln./2604/2021	ABDUL WAHID @ ABDUL WAHID AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./2606/2021	MD. HUSSAIN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b><u>MOTION</u></b>				
15	CrI.Rev.P./219/2021	BIKRAM RABHA @ RAVA <b>Versus</b> B. NAGESWAR ROD	MR. S NATH MS. P DEVI	
16	CrI.Pet./537/2021 B/O	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF	PP, ASSAM
17	CrI.Pet./538/2021 B/O	SAFIQUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
18	CrI.Pet./540/2021	SOHID ALI @ SAHID ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
19	CrI.Pet./543/2021	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MS. A VERMA MR. N J KHATANIAR	SC, WPT AND BC PP, ASSAM
20	AB/3017/2021	MOIN UDDIN @ MOHIN UDDIN AND 13 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
21	AB/3021/2021	BANDANA DAS <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
22	AB/3022/2021	DIMBA GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
23	AB/3025/2021	BIRAJ DAS <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN MR K BARMAN	PP, ASSAM
24	AB/3027/2021	SANTANU BORBORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K JAIN MR. M KALITA	PP, ASSAM
25	AB/3028/2021	CHANDAN HALOI <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN MR K BARMAN	PP, ASSAM
26	AB/3029/2021	NIZAMUDDIN ANSARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA	PP, ASSAM
27	AB/3033/2021 B/O	TALEB ALI SK@ TALEB ALI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
28	AB/3034/2021 B/O	DR. BHUPENDRA NARAYAN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA	PP, ASSAM
29	AB/3035/2021 B/O	BIKRAM ADITYA CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	PP, ASSAM
30	AB/3036/2021 B/O	ASHOK BORAH <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR. P K BORA	PP, ASSAM

31	AB/3037/2021 B/O	AJAY DAS <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH	PP, ASSAM
32	AB/3038/2021 B/O	TIKA RAM CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR. P K BORA	PP, ASSAM
33	AB/3039/2021 B/O	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	AB/3047/2021 B/O	JUNMONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
35	AB/3049/2021	MD. HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MR. DILIP DEY MR. L C DEY	PP, ASSAM
36	AB/3052/2021	BHABEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
37	AB/3053/2021	PRANJAL BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
38	AB/3054/2021	AMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM

**BAIL HEARING (BA)**

39	Bail Appln./1960/2021 FIXED	MD. RAFIQL HOQUE @ RAFIQL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM MD. S ALOM MR. M S ALAM	PP, ASSAM
40	Bail Appln./2268/2021 SCANNED COPY OF CASE RECORD, FIXED	BADSHAH ALI <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
41	Bail Appln./2307/2021 FIXED	SAHABUDDIN <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
42	Bail Appln./2321/2021 FIXED	ABDUL ZABBAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN F RAHMAN	PP, ASSAM
43	Bail Appln./2376/2021 FIXED	AZIDUL ISLAM @ AJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
44	Bail Appln./2396/2021 FIXED	MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
45	<b>WITH</b> Bail Appln./2301/2021	ABU SUHID @ LAMBU SUHID <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
46	<b>WITH</b> Bail Appln./2351/2021	NURUL AMIN <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
47	Bail Appln./2400/2021 FIXED	SIBU SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL SMTI H DEVI	MR. A CHAMUAH MRS N. SINGHA MS N KHATUN PP, ASSAM

**BAIL HEARING**

48	AB/2178/2020 FIXED	BIRKU GOWALA <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
49	AB/352/2021 FIXED	SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM



50	AB/731/2021 FIXED	MD. YAKUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
51	AB/1060/2021 FIXED	NABIZUR RAHMAN @ MIRNAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MD R ALI	PP, ASSAM
52	AB/1146/2021 FIXED	AJJUL HAQUE @ AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
53	AB/1204/2021 FIXED	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
54	AB/1240/2021 SCANNED COPY OF CASE DIARY, FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
55	AB/1544/2021 FIXED	MAKBUL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
56	AB/1632/2021 WITH LCR, FIXED	ANIRUDDHA DEY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	AB/1921/2021 FIXED	SURAJIT BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
58	AB/2654/2021 FIXED	NASIR UDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MS N M SARMA MD. I HUSSAIN	PP, ASSAM
59	AB/2657/2021 FIXED	ABDULLAH BOKHARI @ SHEIKH ABDULLAH BOKHARI @ SHEIKH BOKHARI @ ABDUL BOKHARI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR. M ISLAM	PP, ASSAM
60	AB/2661/2021 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM
61	AB/2664/2021 FIXED	PURNA CHANDRA SANGMA <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA MR. R B GOHAIN	PP, ASSAM
62	AB/2802/2021 FIXED	MONOWER ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
63	AB/2821/2021 FIXED	PRADIP BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM

**ORDERS**

64	I.A.(CrI.)/1028/2018 WITH LCR 2 FILES, FIXED in CrI.A./396/2018 <b>WITH</b> CrI.A./396/2018	AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
		AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
65	I.A.(CrI.)/927/2019 AB 1990/2019(D/O) in AB/1990/2019	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR M DEKA	PP, ASSAM

**STAY MATTERS**

66	CrI.Pet./385/2020 FIXED	SANJOY SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday, 1st October 2021 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2415/2021 FIXED	MD SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
2	Bail Appln./2569/2021 B/O	RAHUL DAS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
3	Bail Appln./2570/2021	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
4	Bail Appln./2571/2021	MD. SAJAD HUSSAIN @ SAJAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
5	Bail Appln./2574/2021	GOBINDA THAPA <b>Versus</b> THE STATE OF ASSAM	MS. S KHANIKAR MS H TERANGPI	PP, ASSAM
6	Bail Appln./2579/2021	HABIBUM RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
7	Bail Appln./2580/2021	MD. FAKRUL ISLAM @ FAKHRUL ILSAM <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
8	Bail Appln./2581/2021	RAUNAK PRATIM MAZUMDER @ TEAM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
9	Bail Appln./2582/2021	HITESH ROY <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR A ALI	PP, ASSAM
10	Bail Appln./2583/2021	ABU BAKKAR SIDDIQUE @ AVGA KHAN AVILEKH <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM

11	Bail Appln./2589/2021 B/O	MD. ANOWAR HUSSAIN @ ANOWAR ALI @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. D N AMIN	PP, ASSAM
12	Bail Appln./2590/2021 B/O	MD. ANOWAR HUSSAIN @ ANOWAR ALI @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. D N AMIN	PP, ASSAM
13	Bail Appln./2592/2021	SOVA BHATTACHARJEE <b>Versus</b> CBI	MR. P N CHOUDHURY MR A CHANDRAN	SC, CBI
14	Bail Appln./2594/2021	AKKAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MRS S BEGUM	PP, ASSAM
15	Bail Appln./2595/2021	SAMARSING BASUMATARY @ MONDEY @ HAKHLANG <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH	PP, ASSAM
16	Bail Appln./2596/2021 B/O	LAKHYA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
17	Bail Appln./2598/2021 B/O	AKHTAR HUSSAIN @ AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
18	Bail Appln./2600/2021 B/O	RAFIKUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
19	Bail Appln./2602/2021 B/O	SANI GUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
20	Bail Appln./2605/2021	BABUL DEKA @ BUBUL <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
<b><u>MOTION</u></b>				
21	AB/3048/2021	KHALEK ALI @ ABDUL KHALEK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
22	AB/3050/2021	PRANAB DEKA <b>Versus</b> THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
23	AB/3051/2021	ALABHASH ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
24	Bail Appln./1722/2021 SCANNED COPY OF CASE RECORD, FIXED	RANJIT GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
25	Bail Appln./1727/2021 FIXED	AJAY KUMAR SINGH AND ANR <b>Versus</b> NCB	MR. A B SIDDIQUE MS. M AHMED	SC, NCB SC, NCB
26	Bail Appln./1860/2021 SCANNED COPY OF CASE RECORD, FIXED	MANIK SARKAR <b>Versus</b> THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	SC, DRI
27	Bail Appln./1967/2021 FIXED	KESHAB BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. P BORAH	PP, ASSAM
28	Bail Appln./2093/2021 FIXED	MD. KISMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH MS JURI HAZARIKA	PP, ASSAM
29	Bail Appln./2129/2021 B/O	GOPESH TANTUBAI <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM

30	Bail Appln./2142/2021 SCANNED COPY OF CASE DIARY, FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
31	Bail Appln./2219/2021 FIXED	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED	PP, ASSAM
<b>WITH</b>				
32	Bail Appln./2318/2021	RAFIK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MS R DEKA	PP, ASSAM
33	Bail Appln./2244/2021 FIXED	KANCHAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
34	Bail Appln./2246/2021 FIXED	RAFIQUL @RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
35	Bail Appln./2260/2021 FIXED	HASMAT ALI @ HASMAT ALI SEKH <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
36	Bail Appln./2262/2021 SCANNED COPY OF CASE DIARY, FIXED	SURUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
37	Bail Appln./2330/2021 FIXED	SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
38	Bail Appln./2342/2021 FIXED	NITU DAS <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
39	Bail Appln./2344/2021 FIXED	HIRAK JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
40	Bail Appln./2393/2021 FIXED	MAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
41	Bail Appln./2402/2021 FIXED	TULSHI BAHADUR CHETRY @ TULLE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
42	AB/3406/2020 FIXED	HUMAYUN KABIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
43	AB/1118/2021 FIXED	MD. MUSHADIK LATIF AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MR R HOQUE	PP, ASSAM
44	AB/2012/2021 WITH CASE DIARY, FIXED	SRI MUKUT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA	PP, ASSAM
45	AB/2273/2021 FIXED	MAYAN KHAN @ MAYAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
46	AB/2366/2021 FIXED	KOIJAM JITEN SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
47	AB/2418/2021 FIXED	KHALIL @ KHALIL SHEIKH @ KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	MR. M A CHOUDHURY MR. I U CHOWDHURY PP, ASSAM MR. J M SULAIMAN
48	AB/2507/2021 FIXED	AULIA AHMED <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM

49	AB/2537/2021 FIXED	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM SC, DRI
50	AB/2612/2021 FIXED	AZAD IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
51	AB/2643/2021 FIXED	MILAN JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
52	AB/2691/2021 FIXED	GAUTAM KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
53	AB/2706/2021 FIXED	RAJIB KUMAR DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
54	AB/2711/2021 FIXED	ABDUL ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. S BISWAS MS D DEVI	PP, ASSAM
55	AB/2790/2021 FIXED	SURJEET LANGTHASA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
56	AB/2855/2021 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
57	AB/2861/2021 FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

**ORDERS**

58	I.A.(CrI.)/330/2018 FIXED <b>in</b> CrI.A./799/2018 <b>WITH</b> CrI.A./799/2018 (Filing Number)  <b>WITH</b> CrI.L.P./50/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> DIPTI MEDHI DAS  CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> DIPTI MEDHI DAS  CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> DIPTI MEDHI DAS	MR. S C KEYAL SC, CBI  MR. S C KEYAL  MR. S C KEYAL SC, CBI	   MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
59	CrI.A./227/2018  <b>WITH</b> I.A.(CrI.)/559/2018 <b>in</b> CrI.A./227/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> PRABIN CHANDRA DAS  CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> PRABIN CHANDRA DAS	MR. S C KEYAL SC, CBI  MR. S C KEYAL SC, CBI	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY  MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
60	I.A.(CrI.)/472/2019 IN AB 2435/2018(D/O)	NARAYAN CHANDRA DEY <b>Versus</b> DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. B K BHAGAWATI MR. B CHOWDHURY MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH	MR. P N CHOUDHURY MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA PP, ASSAM MR. S K CHOUDHURY
61	I.A.(CrI.)/516/2020 AB 2168/2020(D/O) <b>in</b> AB/2168/2020	RISTARA KHANAM LASKAR <b>Versus</b> ALTAF HUSSAIN BORBHUIYA @ ALTAF HUSSAIN BONG AND 21 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	MR. M KHAN MR. J RAHMAN MR R ISLAM PP, ASSAM
62	W.P.(CrI.)/15/2021 FIXED	MISS REJINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM ASSTT.S.G.I. SC, NCB
63	CrI.Pet./164/2021 B/O	ABDUL KUDDUS LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM

64	I.A.(CrI.)/178/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./85/2021 <b>WITH</b> CrI.A./85/2021	BHABEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A PAUL MR. J PAUL MS. L WAJEEDA	PP, ASSAM
65	I.A.(CrI.)/186/2021 CRL.PET. 445/2013(D/O) <b>in</b> CrI.Pet./445/2013 <b>WITH</b>	BHABEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. NARENDRA NATH KARMAKAR <b>Versus</b> MRS. JAYA KARMAKAR and ANR	MR. J PAUL MR. A PAUL MS. L WAJEEDA	MS G DEKA (R2) PP, ASSAM MR. K SARMA
66	WP(C)/4831/2019  <b>WITH</b> CrI.M.C./523/2013 <b>in</b> WP(C)/4831/2019  <b>WITH</b> CrI.M.C./524/2013 <b>in</b> WP(C)/4831/2019  <b>WITH</b> CrI.M.C./991/2013 <b>in</b> WP(C)/4831/2019	NARENDRA NATH KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  NARENDRA NATH KARMAKAR <b>Versus</b> MRS. JAYA KARMAKAR and ANR.  NARENDRA NATH KARMAKAR <b>Versus</b> MRS. JAYA KARMAKAR and ANR.  NARENDRA NATH KARMAKAR <b>Versus</b> MRS. JAYA KARMAKAR and ANR.	PETITIONER IN PERSON  MR.R P SARMAH MR.S ISLAM  MR.R P SARMAH MR.S ISLAM  MR.M K CHOUDHURY MR.A BARKATAKI MR.S ISLAM	GA, ASSAM      MR.K SARMA
<b>HEARING</b>				
67	CrI.Pet./1159/2018 FIXED	SUMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS G DEKA MS M DEB	MS. R GOSWAMI (R2) PP, ASSAM
<b>STAY MATTERS</b>				
68	CrI.Pet./100/2018 FIXED	CHIDANANDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	MS. M TALUKDAR J U AHMED (R2) MR. R K MUSHAHARY (R2) PP, ASSAM
69	CrI.Pet./1100/2018 FIXED	BILLAL UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. S H SIKDAR MR. J ALI MD R ISLAM	PP, ASSAM
70	CrI.Pet./339/2021 FIXED	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,1st October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2522/2021 B/O	TAKHELLAMBAM ROHIT SINGH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM
2	Bail Appln./2586/2021	AMZAD ALI <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
3	Bail Appln./2591/2021	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
4	Bail Appln./2597/2021 B/O	RAHUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
<b>MOTION</b>				
5	CRP(IO)/94/2021	SWAPNA ACHARJEE AND ANR <b>Versus</b> M/S SAI CONSTRUCTION	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
6	CRP(IO)/95/2021	SHYAMAL RANJAN GHOSE <b>Versus</b> SUBODH DAS AND 2 ORS.	MR. A DAS MR S KHOUND R SARMAH MR J BORAH	
<b>ADMISSION</b>				
7	Arb.A./7/2021 CAVT. NO.04722/021, FIXED	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS.	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1258/2021 <b>in</b> Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD., <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR



	<b>WITH</b> I.A.(Civil)/1259/2021 in Arb.A./7/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
8	Arb.A./8/2021 CAVT. NO.04712/021, FIXED	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1260/2021 in Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR G N SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1261/2021 in Arb.A./8/2021	M/S PRIYASHI AASHI DEVELOPERS PVT LTD <b>Versus</b> MITRAJYOTI DEKA AND 4 ORS	MR N DUTTA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	FOR CAVEATOR
<b><u>BAIL HEARING (BA)</u></b>				
9	Bail Appln./2225/2021 FIXED	DIPANKAR KALITA <b>Versus</b> THE STATE OF ASSAM	H Z SINGHA MR H BEZBARUA MR. S J SARMAH MR. U SARMA	PP, ASSAM
10	Bail Appln./2228/2021 FIXED	NABAB ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S R NAWAZ MS. M BORTHAKUR	PP, ASSAM
11	Bail Appln./2230/2021 FIXED	ANIL KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MR. M MALAKAR MS A KALITA	
12	Bail Appln./2256/2021 FIXED	BIJOY TUMUNG <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
13	Bail Appln./2257/2021 FIXED	ASHRAB ALI @ ASHRAB ALI <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
14	Bail Appln./2383/2021 FIXED	SOLOMON KATHAR <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
15	<b>WITH</b> Bail Appln./2190/2021	DINESH RONGHANG <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
16	<b>WITH</b> Bail Appln./2198/2021	MONTU PHANGCHO <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
17	<b>WITH</b> Bail Appln./2304/2021	SOURAV BORO @ PAPU <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
18	AB/270/2021 FIXED	AZAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
19	AB/1229/2021 FIXED	MAINUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
20	AB/1655/2021 FIXED	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

21	AB/1865/2021 FIXED	MANSUR ALI <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
22	AB/1916/2021 FIXED	SANJEEV SINGH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
23	AB/1984/2021 FIXED	SYED BINYAMIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
24	AB/2060/2021 FIXED	RAZZAQUE AHMED @ REZZAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM
25	AB/2123/2021 FIXED	BIDYADHAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MR. A KHANIKAR	PP, ASSAM
26	AB/2207/2021 FIXED	AZMUL HOQUE @ PETLA <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
27	AB/2239/2021 FIXED	DR NAREN SAUD <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR P KALITA	PP, ASSAM
28	AB/2244/2021 FIXED	NURUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
29	AB/2464/2021 FIXED	MIRJUL MIAH <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
30	AB/2552/2021 FIXED	SYED MAKIB ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL MS. S AHMED	MD M S ALI PP, ASSAM
31	AB/2572/2021 FIXED	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM
32	AB/2601/2021 FIXED	MIZANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
33	AB/2688/2021 FIXED	MINHAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
34	AB/2724/2021 FIXED	RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK MR A RAZZAK	PP, ASSAM
35	AB/2735/2021 FIXED	GANESH ENGTI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
36	AB/2860/2021 FIXED	ANUPAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
37	<b>WITH</b> AB/2851/2021	PRAKASH BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM

**ORDERS**

38	I.A.(Civil)/1622/2017 B/O in MACApp./292103/2017  <b>WITH</b> MACApp./292103/2017 (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JUSNA KHANAM and 5 ORS,  NATIONAL INSURANCE CO. LTD <b>Versus</b> MUSSTT JUSNA KHANAM and 5 ORS	MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS.K DEKA MR D DEKA  MR.B K PURKAYASTHA MS.K DEKA	MR. H RAHMAN MR. P D NAIR,R MR G ALAM,R MR. D NAG MS. P BORTHAKUR
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39	MACApp./92/2018 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUN SAHA and 2 ORS	MR A DUTTA MRS. P M DUTTA	MR. S C BISWAS (R1, R2) MR. A HUSSAIN (R3) MR. F A HASSAN (R1, R2)
40	MACApp./502/2018 WITH LCR, B/O	SRI BAPPI CHAKRABORTY <b>Versus</b> NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
41	I.A.(Civil)/2391/2019 B/O <b>in</b> MACApp./6073/2019	SRI GAKUL CHANDRA DAS <b>Versus</b> ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MR. K K BHATTA MS. M R DEVI (r.1-6) MS R DEVI
	<b>WITH</b> MACApp./6073/2019 (Filing Number)	SRI GAKUL CHANDRA DAS <b>Versus</b> ABDUL BAREK AND 6 ORS		
42	I.A.(Civil)/2621/2019 I.A.(C)___/2019(STAY), B/O <b>in</b> MACApp./9730/2019	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH MS U DAS
	<b>WITH</b> MACApp./9730/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI	
43	MACApp./138/2020 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. F A HASSAN MD. I HUSSAIN
44	MACApp./130/2021 B/O	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. D CHUTIA	A C RAY MR. N N JHA MR M U KHAN
	<b>WITH</b> I.A.(Civil)/998/2021 <b>in</b> MACApp./130/2021	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
45	CrI.Pet./476/2021 FIXED	RAFIKUL ISALM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM
46	CrI.Pet./484/2021 FIXED	PRAMILA DEVI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R BORA Mr. A Baruah	PP, ASSAM
47	I.A.(Civil)/969/2021 FIXED <b>in</b> MACApp./650/2018	GANESHIA SATNAMI <b>Versus</b> CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR B CHANDA	MR. A TALUKDAR MR. K K BHATTA
	<b>WITH</b> MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	MR B CHANDA (R1)
48	I.A.(Civil)/1343/2021 FIXED <b>in</b> RSA/22/2012	JAGADISH CHANDRA SAHA AND ANR. <b>Versus</b> NUR MOHAMMAD AND 6 ORS.	MR. A R SIKDAR MR. A R SIKDAR MR.M H TALUKDAR MR.A HUSSAIN	MR. R ALI MR. R ALI MD.M Z SHAH
	<b>WITH</b> RSA/22/2012	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
49	I.A.(Civil)/1572/2021 <b>in</b> MACApp./7503/2021	MD. JIAUR RAHMAN <b>Versus</b> SOFIYA BEGUM AND 4 ORS. B	MR. S HOQUE	

**WITH**  
MACApp./7503/2021  
(Filing Number)

MD. JIAUR RAHMAN  
**Versus**  
MRS. SOFIYA BEGUM AND 4 ORS. B

MR. S HOQUE

**HEARING**

50 Crl.Rev.P./360/2014  
LCR 8 FILES(4+4), FIXED

PRASHANTA KUMAR BARUAH  
**Versus**  
M/S GUPTA HARDWARE PVT. LTD

MR.A BISWAS  
MR.R KALITA

MR.S C BISWAS  
MR.M K NATH  
MR.R MAZUMDAR  
MR. S BISWAS

**WITH**  
Crl.M.C./737/2014  
**in** Crl.Rev.P./360/2014

PRASHANTA KUMAR BARUAH  
**Versus**  
M/S GUPTA HARDWARE PVT. LTD

MR.A BISWAS  
MR.R KALITA

51 Crl.Rev.P./357/2014

PRASHANTA KUMAR BARUAH  
**Versus**  
M/S GUPTA HARDWARE PVT. LTD

MR.A BISWAS  
MR.R KALITA

MR.S C BISWAS  
MR.R MAZUMDAR  
MR. S BISWAS  
MR.M N NATH

**WITH**  
Crl.M.C./735/2014  
**in** Crl.Rev.P./357/2014

PRASHANTA KUMAR BARUAH  
**Versus**  
M/S GUPTA HARDWARE PVT. LTD

MR.A BISWAS  
MR.R KALITA

**STAY MATTERS**

52 Crl.Rev.P./12/2020  
WITH LCR 4 FILES, B/O

TAPADHIR KANTI DAS  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. M H RAJBARBHUIYAN  
MS. S RASUL

MR. I H LASKAR  
MR. P K DEKA  
MD. S ALOM  
MR. M S ALAM  
PP, ASSAM  
PP, ASSAM

53 Crl.Pet./232/2021  
SCANNED COPY OF LCR, FIXED

ARNAB HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M K BORAH

PP, ASSAM

54 Crl.Pet./411/2021  
FIXED

THE STATE OF ASSAM AND 2 ORS.  
**Versus**  
MEGHAN KUMAR

MR. P N GOSWAMI  
MR. K P PATHAK  
ADDL. AG, ASSAM

MR. A K GUPTA  
MR. R S MISHRA

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021